



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,28th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-I

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	PIL/18/2018 (HIGH UP ON THE LIST), FIXED	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	GA, ASSAM MR. S C KEYAL MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
2	WP(C)/3241/2019 FIXED	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A R TAHBILDAR MR. M SHARMA
3	WA/76/2020 FIXED	SRI PANKAJ PRAKASH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MS R BEGUM MR. D KALITA	GA, ASSAM MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA
4	WA/78/2020 FIXED	NARJI BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR H GUPTA MR. D J NATH	GA, ASSAM SC, AG MD J ALOM MR. M ISLAM
ORDERS				
5	PIL(Suo Moto)/10/2018 (HIGH UP ON THE LIST), FIXED	X X X Versus IN RE THE STATE OF ASSAM AND 3 ORS	MR. T J MAHANTA	GA, ASSAM
6	PIL(Suo Moto)/1/2019 (HIGH UP ON THE LIST), FIXED	XXXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	MR S S DEY SC, G.H.C	MR. P P BARUAH MS. S KANUNGOE (R5) MR. D MAZUMDAR (R5) MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA
7	WITH WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT Versus THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
	WITH I.A.(Civil)/1761/2019 in WA/135/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM

8	WITH WP(C)/2212/2019	SOCIETY FOR HUMAN ADVANCEMENT AND PROMOTION OF EMPLOYMENT(SHAPE) Versus THE STATE OF ASSAM AND 5 ORS.	MR G CHOUDHURY MR. D GOGOI MS. S KAUSHIK	GA, ASSAM
9	WA/260/2018 FIXED	UNION OF INDIA AND 3 ORS Versus ON THE DEATH OF OM PRAKASH, HIS LEGAL HEIRS REPRESENTING	MR. S C KEYAL ASSTT.S.G.I.	
10	Mat.App./57/2019 FIXED	SRI KANDARPA NATH Versus DULURANI DEVI	K U AHMED	MRS M D CHOWDHURY MS. R K SAINI
11	WP(C)/3738/2020 WITH LCR 7 FILES	SHRI CHOTISUH SAZO AND ANR Versus HONOURABLE SPEAKER, NAGALAND LEGISLATIVE ASSEMBLY AND 7 ORS	LIPOKLEMB M SOLO T PONGENER	

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

THE HON'BLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1502/2020	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR R B ISLAM MR. M ISLAM MR. M A AHMED	PP, ASSAM
2	Bail Appln./1661/2020	JAHANGIR HUSSAIN AKOND AND ANR. Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	Bail Appln./1826/2020	EUSUFUDDIN AHMED Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
2	WP(C)/2238/2020 FIXED	DALIMA KALITA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR H DAS	SC, SEC. EDU. GA, ASSAM
3	WP(C)/2336/2020 FIXED	PARTHA SARKAR Versus THE UNION OF INDIA AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
WITH				
4	WP(C)/2785/2020	PARTHA SARKAR Versus THE UNION OF INDIA AND 4 ORS.	MR. R P KAKOTI SR. ADV. MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, ASSAM UNIVERSITY
5	WP(C)/2963/2020 FIXED	HANIF AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR E AHMED MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
WITH				
6	WP(C)/2964/2020	AMJAD HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR E AHMED MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM
7	WP(C)/3633/2020 FIXED	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, SEC. EDU. SC, SEC. EDU.
WITH				
	I.A.(Civil)/1490/2020 in WP(C)/3633/2020	DEEP JYOTI SARMAH AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA MR. K M MAHANTA	SC, RMSA SC, RMSA

ORDER (STAY VACATING)

8	I.A.(Civil)/466/2020 in WP(C)/7621/2019	LAKHAN CHANDRA DAS Versus IBRAHIM ALI AND 8 ORS	MR. N GOSWAMI MR. P K DEKA MD. S ALOM	SC, SEC. EDU. MR J C BORAH
WITH				
	WP(C)/7621/2019	IBRAHIM ALI Versus THE STATE OF ASSAM AND 8 ORS.	MR J C BORAH	SC, SEC. EDU. MR. N GOSWAMI MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR

ADMISSION

9	WP(C)/5723/2019 FIXED	PH. RUTH JOAN SINGHA Versus THE STATE OF ASSAM AND 9 ORS.	MR. D CHAKRABARTY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. S P CHOUDHURY MR. A S DHILLON MR DIFENSO M SC. REVENUE
	WITH I.A.(Civil)/3292/2019 in WP(C)/5723/2019	URIREI SINGH Versus PH. RUTH JOAN SINGHA	MR. S P CHOUDHURY MR. A S DHILLON	MR D CHAKRABARTY
10	WP(C)/8029/2018	MANIDHON SINGHA, MAJOR (RETD.) Versus THE STATE OF ASSAM AND 8 ORS.	MR A D CHOUDHURY MR. D CHAKRABARTY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. S P CHOUDHURY (R8, R9) MR. A S DHILLON (R8, R9) SC, REVENUE
	WITH I.A.(Civil)/2642/2019 in WP(C)/8029/2018	MANIDHON SINGHA, MAJOR (RETD.) Versus THE STATE OF ASSAM AND 8 ORS.	MR. D CHAKRABARTY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, REVENUE
11	WP(C)/9529/2019	PRABIN KUMAR BAISHYA Versus THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR N ISLAM	SC, RMSA SC, RMSA GA, ASSAM
12	WP(C)/3435/2020 FIXED	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR S S TALUKDAR MR P K DAS	SC, SEC. EDU.
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./1787/2020	DEWAN HORMUZ ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
14	AB/1625/2020	ARIFUL HAQUE Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA	PP, ASSAM
15	AB/2156/2020	LAKKHI GOGOI Versus THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
<u>ORDERS</u>				
16	Cont.Cas(C)/528/2018 FIXED	SAMSUL HAQUE MAZUMDAR Versus PRITAM SAIKIA AND 3 ORS	MR. JUNM LASKAR MS A AHMED	MR. A DEKA (R2) MR. R MAZUMDAR (R1)
<u>HEARING</u>				
17	WP(C)/6328/2018 FIXED	SMTI SUMITRA DEWRY AND 60 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS A BUJARBARUAH MISS. A BARUAH	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 4

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6536/2019 WITH LCR	ARJINA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR. S R BARBHUIYA MR. N HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6791/2019 WITH LCR	SHAMSUN NEHAR Versus THE UNION OF INDIA AND 7 ORS	MR. P A AHMED MR A HUSSAIN MRS. A KHANAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/6817/2019 WITH LCR	NILIMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/7699/2019 WITH LCR, FIXED	INAR HUSSAIN @ MD. INUR HUSSAIN @ ENAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR A ALI MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/7819/2019 WITH LCR	HAZERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS. R DEKA MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/8014/2019 WITH LCR	NURUDDIN @ NURUDDIN ALI Versus THE UNION OF INDIA AND 6 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH MS KASHMIRI BORAH MR. A R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/2221/2020 WITH LCR	SUJAB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/3621/2020	MUSTT RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/3638/2020	SAYED ALI AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/3646/2020	ANUWARA BEGUM Versus THE UNION OF INDIA AND 8 ORS.	MR J ISLAM MS N RAI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/3662/2020	REETA MRIDHA @ REETA MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/3666/2020	BAHARJAN NESSA @ RUP VANU Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
13	WP(C)/7371/2015	NABA JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MS J BHUYAN MR. A K DAS	GA, ASSAM (R1-3) MR. S HUSSAIN(R-4) MR. U B SARMA (R4) MR. L SARMA (R- 5and6) MR. H C SARMA (R- 5&6) MR. D ADHIKARY(R-4) MD. K ALI (R-4)
14	WP(C)/749/2019 WITH LCR	DIPALI DAS @ DIPALI RANI DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WA/29/2020	DR. BRIJESH KUMAR RAI Versus THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 2 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR A B DEY MR. S SUTRADHAR SC, IIT
16	WA/90/2020 FIXED	DR. DEVA KUMAR DUTTA AND 22 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	SC, APSC MS D BORGOHAIN MS. K BARUAH MS. M SARMAH ASSTT.S.G.I. SC, EDU SC, FINANCE DEPTT.
	WITH I.A.(Civil)/714/2020 in WA/90/2020	DR. DEVA KUMAR DUTTA AND 22 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	SC, APSC MS D BORGOHAIN MS. K BARUAH MS. M SARMAH ASSTT.S.G.I. SC, FINANCE DEPTT. SC, EDU
17	WA/92/2020 FIXED	MD. ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 15 ORS	MR. N CHOUDHURY MR. S BISWAS	SC, CO OP
<u>ORDERS</u>				
18	WA/65/2020 (HIGH UP ON THE LIST), FIXED	ANIS ALAM KHAN Versus MAINUL HOQUE AND 6 ORS.	MR. A DEKA MR D K DAS	MR H R A CHOUDHURY(R-1) GA, ASSAM MR. D A KAIYUM(R-1) MR. R MAZUMDAR (R-2 TO 5) MR. T K BHUYAN SC, SEBA SC, EDU

19	I.A.(Civil)/1410/2020 WITH LCR in WP(C)/1282/2020	HANUFA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/1282/2020	HANUFA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR MR H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	I.A.(Civil)/1412/2020 in WP(C)/8582/2019	ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. F A HASSAN	SC, NRC SC, ELECTION COMMISSION. SC, F.T
	WITH WP(C)/8582/2019	ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	L R MAJUMDAR MR. I HUSSAIN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND BAIL MATTERS]

**THIS BENCH WILL TAKE UP ITEM NOS.
20 TO 39 FROM 11:30 A.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL MATTERS				
1	Bail Appln./1831/2020 (MOTION)	MANASH PRATIM DUWARAH @ BEDU Versus THE STATE OF ASSAM	MR. I A TALUKDAR	PP, ASSAM
2	Bail Appln./1832/2020 (MOTION)	AMZAD HUSSAIN Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
3	Bail Appln./1844/2020 (MOTION) FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MS C R RABHA MR. A B SIDDIQUE MS. M AHMED	PP, ASSAM
4	AB/2047/2020 (MOTION) FIXED	BULEN GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
5	WITH AB/2030/2020	MINTU OJHA Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
6	AB/2153/2020 (MOTION), FIXED	AZAHAR ALI SK. @ AJAHAS ALI SK. Versus THE STATE OF ASSAM	MR. D DEKA	PP, ASSAM
7	AB/2301/2020 (MOTION), FIXED	DIPANJYATI PHUKAN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
8	AB/2457/2020 (MOTION)	MOZIBAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN	PP, ASSAM
9	AB/2458/2020 (MOTION)	MOZAFAR ALI Versus THE STATE OF ASSAM	MR. S HAZARIKA	PP, ASSAM
10	AB/2459/2020 (MOTION)	RUMES MULLAH Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR H DAS	PP, ASSAM
11	AB/2460/2020 (MOTION)	TOFIK ALI @ TOWFIQUE ALI Versus THE STATE OF ASSAM	MR. L MOHAN	PP, ASSAM
12	AB/2462/2020 (MOTION)	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH @ PRITHIRAJ NARAYAN DEV Versus THE STATE OF ASSAM	MR. D SARMAH	PP, ASSAM

13	AB/2463/2020 (MOTION)	MAYNAT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
14	AB/2469/2020 (MOTION), (PDF COPY), B/O	PRITAM NARZARY @ PRITOM NARZARY Versus THE STATE OF ASSAM	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	PP, ASSAM
15	AB/2014/2020 (BAIL HEARING), FIXED	ABDUR RASID Versus THE STATE OF ASSAM	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN	MR F KHAN MS M R ROY MS BISMITA BARMAN PP, ASSAM
WITH				
16	AB/2009/2020	DIMPEE BORA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M DUTTA MR U ROY	PP, ASSAM
WITH				
17	AB/2385/2020	ADITYA BORA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T GOGOI MR. U DUTTA MR. K K HANDIQUE	PP, ASSAM
18	AB/2054/2020 (BAIL HEARING), FIXED	ENAMUL HAQUE Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MS F AHMED	PP, ASSAM
19	AB/2056/2020 (BAIL HEARING), FIXED	MONO KUMAR BRAHMA @ MANAJ KUMAR BRAHMA Versus THE STATE OF ASSAM	MR. S DAS	PP, ASSAM
MOTION				
20	Cont.Cas(C)/285/2020	SUKUMAR CHANDRA HALDAR Versus RAMAKANTA DEORI AND 2 ORS.	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	
21	WP(C)/1626/2020	ABDUL KALAM MANDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K KOTOKY MS P SARMA MR. N D SARMA	GA, ASSAM SC, TRANSPORT SC, A S T C
22	WP(C)/1695/2020	SMT. NASHIM ARA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	GA, ASSAM SC, REVENUE
23	WP(C)/2045/2020	SAYED FAHIM AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM
24	WP(C)/2094/2020	TAYABUR RAHMAN LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS B DEVI	GA, ASSAM MR. B CHAUDHURY, SC, AGRI. DEPTT. SC, A S A M B
25	WP(C)/2126/2020	PAWAN RATHI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. K KALITA MR B ISLAM MR. S BARTHAKUR	SC, NORTH LAKHIMPUR MUNICIPAL BOARD GA, ASSAM MR J C GOGOI
26	WP(C)/2390/2020	MERRI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. S ROY	SC, REVENUE
27	WP(C)/2762/2020	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR H BURAGOHAIN MS A DEVI	GA, ASSAM MR. S BORTHAKUR MR A SARMA MS. K CHOUDHURY MR. S BOIRAGI MR. D GOGOI FOR CAVEATOR SC, AFDC
28	WP(C)/2881/2020	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
29	WP(C)/3207/2020	RANJIT DUTTA Versus THE UNITED COMMERCIAL BANK AND ANR	MR. S NATH	

30	WP(C)/3214/2020 FIXED	M/S. DRA-TKEE (JV) Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	SC, PWD
31	WP(C)/3420/2020	NIHAR RANJAN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. D GOGOI SC, AFDC FOR CAVEATOR MR. S BORTHAKUR
32	WP(C)/3468/2020	KRISHNA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. P GOGOI MS. D GOGOI	GA, ASSAM SC, EXCISE DEPTT.
33	WP(C)/3539/2020	JYOTSNA RANI ROY AND 38 ORS Versus THE STATE OF ASSAM AND 11 ORS	MS. D SINHA	GA, ASSAM
34	WP(C)/3582/2020 FIXED	M/S. A.N.E. INDUSTRIES PVT. LTD. Versus NORTH EASTERN COALFIELDS AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH MR. C P SHARMA	MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST DEPARTMENT, ASSAM SC, COAL INDIA SC, FOREST ASSTT.S.G.I.
35	WP(C)/3587/2020 FIXED	ANISUR REHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR B ACHARYYA MS. M ACHARYYA	GA, ASSAM SC, REVENUE
36	WP(C)/3672/2020	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG
37	WP(C)/3673/2020	CHANDON SOBOR AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
38	WP(C)/3676/2020	JITENDRA KUMAR DAS Versus UNION OF INDIA AND 5 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
39	WP(C)/3690/2020	RAMKRISHNA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K HUSSAIN MS S HAZARIKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,28th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

[CIVIL AND CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/4108/2019 FIXED	MIRA SAIKIA @ MUDOI AND 3 ORS. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R BORUAH	PP, ASSAM
2	AB/726/2020 AB 703/2020(D/O), FIXED	RUHUL AMIN Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S ISLAM	PP, ASSAM
3	AB/935/2020 FIXED	RAHUL MISHRA AND ANR. Versus THE STATE OF ASSAM	MR. R D BHUYAN	PP, ASSAM
4	AB/1463/2020 FIXED	BANDANA DAS Versus THE STATE OF ASSAM	MD H R AHMED	MR. M A SHEIKH MS F INTAZ MRS J BORAH PP, ASSAM
5	AB/1567/2020 FIXED	PALLABI MORANG Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. B GOGOI MR P NAYAK	PP, ASSAM
6	AB/1583/2020	ABDUL MAZID Versus THE STATE OF ASSAM	MR. J AHMED MR. G HUSSAIN	PP, ASSAM
7	AB/1584/2020 FIXED	PRANJAL DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
8	AB/1796/2020	SMTI KARISHMA KAYAL Versus THE STATE OF ASSAM	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	PP, ASSAM
9	AB/1640/2020 FIXED	NURUL ISLAM MOLLAH @ NURUL ISLAM MONDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR R KARIM MR S ISLAM	MR. S U AHMED (FOR INFORMANT) MR A HAWARI (FOR INFORMANT) PP, ASSAM
10	AB/1705/2020 FIXED	MOHAMMAD BABAR ALI AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS. R AHMED	PP, ASSAM
11	AB/1797/2020 FIXED	LOKMAN ALI @ LOKMAN AKAND AND ANR Versus THE STATE OF ASSAM	MS. M R DEVI MR. A A R KARIM	PP, ASSAM
12	AB/1891/2020 FIXED	JHOLMOL DUTTA Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI	PP, ASSAM

13	AB/1991/2020 FIXED	SAHABUDDIN @ LUKAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY	MS C M DEKA(INFOR) MR. A S TAPADER(INFOR) MR M AHMED(INFOR) PP, ASSAM
14	AB/2089/2020 FIXED	TRAILOKYA GOSWAMI Versus THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
15	AB/2196/2020 FIXED	SAHAJAHAN ALI @ SAJAHAN ALI Versus THE STATE OF ASSAM	MR D CHAKRABORTY MR D KALITA	PP, ASSAM
16	AB/2237/2020 FIXED	ABDUL JALIL LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
17	AB/2238/2020 FIXED	ALTAF HUSSAIN CHOUDHURY @ ALTAF CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR E AHMED MR. T U LASKAR	PP, ASSAM
18	AB/2247/2020 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
19	AB/2248/2020 FIXED	NARAYAN DAS @ NARAYAN KAIBARTA Versus STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MR. H GOSWAMI MR. T SARMA	PP, ASSAM
20	AB/2267/2020 FIXED	JAMANUR ALI BEPARI Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM

ORDERS

21	MFA/48/2016	M/S NEW INDIA ASSURANCE CO. LTD. Versus ROHIM ALI AND ANR.	MR.K K BHATRA MR.R K BHATRA MR.A AHMED MS.P HUJURI MS.S DAS	
	WITH MC/109/2016 in MFA/48/2016	M/S NEW INDIA ASSURANCE CO. LTD. Versus MD. ROHIM ALI and ANR.	MR.A AHMED	
22	I.A.(Civil)/1596/2018 in MACApp./361/2018	SRI SURESH SINGH Versus THE UNITED INDIA INSURANCE COMPANY LIMITED	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
	WITH MACApp./361/2018	SURESH SINGH Versus THE UNITED INDIA INSURANCE COMPANY LIMITED	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
	WITH I.A.(Civil)/1595/2018 in MACApp./361/2018	SRI SURESH SINGH Versus THE UNITED INDIA INSURANCE COMPANY LIMITED	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
23	I.A.(Civil)/2325/2018 in MACApp./580/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus SMTI GEETA SONAR AND 2 ORS	MR. A BHATTACHARYYA	MR. J ALI (R2,R3) MD R ISLAM (R2,R3)
	WITH MACApp./580/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus SMTI GEETA SONAR AND 2 ORS	MR. A BHATTACHARYYA	
	WITH I.A.(Civil)/2326/2018 in MACApp./580/2018	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus SMTI GEETA SONAR AND 2 ORS	MR. A BHATTACHARYYA	

24	I.A.(Civil)/3056/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MS. D SHARMA MR J C BORAH (R4) MS. N BARMAN MS. P SAHA MR. ABU JAHID MR. L GOGOI MR. R BARUAH
	WITH MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR. K K BHATRA (R8) MR. R K BHATRA (R8) MR J C BORAH (R4) MR. L GOGOI MR. R BARUAH MR. A SAIKIA (R8) MS. S BURAGOHAIN (R8)
	WITH I.A.(Civil)/3058/2018 in MACApp./755/2018	M/S UNITED INDIA INSURANCE CO. LTD Versus SOVARANI DEY AND 8 ORS	MR. A AHMED	MR J C BORAH (R4)
25	MFA/63/2019 WITH LCR	M/S BAJAJ TRADING COMPANY Versus UNION OF INDIA	MR G KHANDELIA MS J TRIPATHI	SC, NF RLY
26	MFA/159/2019 WITH LCR	SRI PARESH ROY AND 2 ORS. Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1351/2020 WP(C) 2529/2019(D/O), D/O	SANJIB DAS AND 50 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. A B T HAQUE	SC, APDCL
	WITH WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
3	WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
4	WP(C)/1132/2020	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
5	WP(C)/1182/2020	NAYAN MONI BARUAH AND 5 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
6	WP(C)/1241/2020	SUDIPTA BHATTACHARJEE Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS	MS. D MUSAHARY MR D KALITA	MR H K SARMA SC, APDCL
7	WP(C)/1242/2020	SHEIKH AKIDUL ABEDIN AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL

8	WITH WP(C)/1250/2020	DINESH LAGACHU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	GA, ASSAM SC, APDCL
9	WITH WP(C)/1261/2020	MANU DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A BHATTACHARYYA MR. D PHUKAN	SC, APDCL
10	WITH WP(C)/1265/2020	PABITRA BARUAH Versus ASSAM STATE ELECTRICITY BOARD AND 5 ORS.	MR A DASGUPTA MS. B DAS	SC, APDCL
11	WITH WP(C)/1308/2020	ABDUL MATIN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, APDCL
12	WITH WP(C)/1321/2020	URMILA DEVI AND 6 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 12 ORS.	MS. B BHUYAN MS. P PATHAK MR. A KHOUND	SC, APDCL
13	WITH WP(C)/1332/2020	MUKUL CHANDRA BAISHYA AND 89 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
14	WITH WP(C)/1353/2020	DILIP BHUYAN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR R KALITA MR. J SINGH MR. R SALOI MR H AGARWAL MS. J KONWAR	SC, APDCL
15	WITH WP(C)/1354/2020	SHINTU KAKATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN	SC, APDCL
16	WITH WP(C)/1359/2020	JOY KUMAR DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL)AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
17	WITH WP(C)/1362/2020	GOBINDA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
18	WITH WP(C)/1370/2020	DIPANKAR GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. N K KALITA MR. R D BHUYAN MR D DEKA	SC, APDCL
19	WITH WP(C)/1411/2020	MALLIKA DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
20	WITH WP(C)/1413/2020	NIJUM DAS AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. S BORTHAKUR MR D KALITA	SC, APDCL

21	WITH WP(C)/1415/2020	SANGHAMITRA SEN AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. R MAZUMDAR MR D KALITA	SC, APDCL
22	WITH WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
23	WITH WP(C)/1518/2020	NITYANANDA PAUL AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. R ISLAM MS. K BORA	SC, APDCL
24	WITH WP(C)/1547/2020	SOHIDUL ISLAM LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR	GA, ASSAM SC, APDCL
25	WITH WP(C)/1549/2020	MRIGANKA DAS Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MR H I CHOUDHURY MS. P A TALUKDAR	GA, ASSAM SC, APDCL
26	WITH WP(C)/1574/2020	KHAGEN MOHAN AND ANR. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	MR. P K BORAH MR. D GOGOI MR. S BARTHAKUR	SC, APDCL
27	WITH WP(C)/1691/2020	AMIR ALI MANDAL AND 31 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
28	WITH WP(C)/1702/2020	SUPTA DEY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MS N NATH MR. M DUTTA MR S DAS	SC, APDCL
29	WITH WP(C)/1725/2020	MANOWAR HUSSAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
30	WITH WP(C)/1731/2020	DIPANKA SAIKIA AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
31	WITH WP(C)/1736/2020	DEBOJYOTI DEKARAJA AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR A TALUKDAR	SC, APDCL
32	WITH WP(C)/1737/2020	MONUJ CHANGMAI AND 21 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
33	WITH WP(C)/1768/2020	JATIN CHANDRA DAS AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B M BHUYAN MR. I CHOUDHURY MR. N K DAS	GA, ASSAM SC, APDCL
34	WITH WP(C)/1775/2020	PABITRA KR. DAS AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
35	WITH WP(C)/1784/2020	SONMONI KALITA @ JONMONS KALITA AND 27 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR. K PUJARI	GA, ASSAM SC, APDCL

36	WITH WP(C)/1789/2020	ASHU SHILL AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N H LASKAR	GA, ASSAM SC, APDCL
37	WITH WP(C)/1813/2020	MAJMIL HAQUE AND 131 ORS. Versus THE STATE OF ASSAM AND 696 ORS.	MR. D DAS SR. ADV MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, APDCL
38	WITH WP(C)/1892/2020	DULU MONI TALUKDAR Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MS. B BHUYAN MS. P PATHAK MR. M BORAH	SC, APDCL
39	WITH WP(C)/1898/2020	JYOTI MONI GOGOI AND 7 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR B BURAGOHAIN MR. R PHUKAN	SC, APDCL
40	WITH WP(C)/1912/2020	KALPANATH DAS AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
41	WITH WP(C)/1917/2020	JAYANTA BORA AND 18 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS	MR. A GOGOI MR D K BARUAH	SC, APDCL
42	WITH WP(C)/2087/2020	PRANAB JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
	WITH I.A.(Civil)/561/2020 in WP(C)/2087/2020	KHAGEN DEKA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, APDCL
43	WITH WP(C)/2279/2020	NABAJYOTI BORA AND 8 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR D BORUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
44	WITH WP(C)/2280/2020	JITU TAPAN SADHANIDHAR AND 6 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. D BORAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
45	WITH WP(C)/2371/2020	HIMANKA GOGOI AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, APDCL
46	WITH WP(C)/2576/2020	NITYANANDA DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
47	WITH WP(C)/2602/2020	BITOPAN BARMA AND 4 ORS. Versus THE ASSAM POWER DISTRIBUTION CO. LTD. AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED	SC, APDCL
48	WITH WP(C)/2688/2020	BIRESH NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. A B T HAQUE	SC, APDCL

49	WITH WP(C)/2709/2020	MADAN DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	GA, ASSAM SC, APDCL
50	WP(C)/2783/2020	ASHOK KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR	GA, ASSAM
51	WP(C)/2822/2020	SITESWAR BORO Versus ASSAM STATE TRANSPORT CORPORATION AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA	SC, A S T C
52	WP(C)/3012/2020 FIXED	REKIBUDDIN AHMED AND 18 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY	GA, ASSAM
53	WP(C)/3053/2020	NO. 015134702 NABA KALITA Versus THE UNION OF INDIA AND 5 ORS.	MR. P MAZUMDER MR. S CHOUHAN	ASSTT.S.G.I.
54	WP(C)/3110/2020	RIDIP HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KALITA MR. I CHOUDHURY	SC, TRANSPORT
55	WP(C)/3357/2020	PINAK DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D HUSSAIN	SC, PNRD GA, ASSAM
56	WP(C)/3378/2020 FIXED	GOPAL CHANDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	GA, ASSAM
57	WITH WP(C)/1303/2020	GOPAL CHANDRA SARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	GA, ASSAM
58	WP(C)/3467/2020 FIXED	MRIGANAKA BHARALI Versus THE OIL AND NATURAL GAS CORPORATION AND 2 ORS.	MR A C BORBORA MR. B P BORAH MR P J DUTTA MR. N B GOHAIN	MR G N SAHEWALLA, SC (RESPONDENTS) MR. A SINGH, SC (RESPONDENTS)
ORDER (STAY VACATING)				
59	I.A.(Civil)/1325/2020 WP(C) 5006/2016(D/O), FIXED in WP(C)/1006/2018	BRAJEN MALAKAR Versus THE STATE OF ASSAM AND 14 ORS.	MR. D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, IRRIGATION
	WITH WP(C)/1006/2018	DILIP BORA Versus THE STATE OF ASSAM AND 14 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. A KALITA	MR. T. J .MAHANTA(R-8-13) MR D. K. DAS MS. B. HAZARIKA (R- 6,7,8,9,13) MR. D. MAHANTA (R- 7,8,9,13) MR. H .BETALA MR C KUMAR SC, IRRIGATION
60	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	

61	WITH WP(C)/6385/2015	MOTILAL TALUKDAR and 2 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR.S K GOSWAMI MR.N BARMAN	MR D K DAS MR.D K DAS(R- 6-9 & 12)(R- 8,9&12)(R-4) MR. R. DHAR (R- 2 & 3) MR.M HUSSAIN(R- 6-9 & 12)(R- 8,9&12)(R-4) MR H BETALA MR C KUMAR MRH BETALAR- 6-9 and 12R- 8,9and12 SC, IRRIGATION(R-1,2)
62	WITH WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM MR. S K GOSWAMI (R 10, 11) MR. R .DHAR (R- 2 & 3) MR. P MAHANTA MS.N DUTTA(Sr. Adv)(R-9) MR. B K GOSWAMI (R 10, 11) MR.R B GOHAIN(R-9) MR. A KALITA (R 10, 11) SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/1634/2016 in WP(C)/5870/2016	DHIRAJ SAIKIA and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T J MAHANTA MS.B HAZARIKA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	GA, ASSAM SC, PERSONNEL DEPT. SC, IRRIGATION
	WITH I.A.(Civil)/2753/2017 in WP(C)/5870/2016	HEM CHANDRA BARUAH Versus DHIRAJ SAIKIA and 10 ORS	MR.N DUTTA MR.P MAHANTA MR.R B GOHAIN	MR.T J MAHANTA GA, ASSAM MR.A BHATTACHARYA MR.D MAHANTA SC, IRRIGATION SC, PERSONNEL DEPT. MR.B HAZARIKA
63	WITH WP(C)/623/2017	SMT. SARMISTHA BARUA and 7 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.U K NAIR MR.G Z AHMED MR.M P SHARMA	MR N DUTTA GA, ASSAM MR. P P DUTTA MR R SENSUA
	WITH I.A.(Civil)/763/2020 in WP(C)/623/2017	BOLIN DEURI AND 3 ORS Versus SMT. SARMISTHA BARUA and 13 ORS	MR R SENSUA MR. S BORTHAKUR	MR. P N GOSWAMI
	WITH I.A.(Civil)/1320/2020 in WP(C)/623/2017	TABURAM PEGU, APS AND 2 ORS Versus THE STATE OF ASSAM and 30 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM MR. P N GOSWAMI
	WITH I.A.(Civil)/1509/2020 in WP(C)/623/2017	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SARMISTHA BARUA AND 11 ORS.	MR N DUTTA MS. S HAZARIKA	
64	WITH WP(C)/5419/2019 CAVT. NO. 0734/2019	PRADIP KUMAR BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 14 ORS	MR. S K GOSWAMI MR. N BARMAN	MR. K N CHOUDHURY MR D K DAS MR. N UPADHAYAY MR. D MAHANTA MR H BETALA MR C KUMAR SC, IRRIGATION MRS. B HAZARIKA FOR CAVEATOR

65	WITH WP(C)/2960/2020	HARI PRASAD MILI Versus THE STATE OF ASSAM AND 15 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN SC. WATER RESOURCE DEPTT.
	WITH I.A.(Civil)/1511/2020 in WP(C)/2960/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus HARI PRASAD MILI AND 16 ORS.	MR N DUTTA MS. S HAZARIKA	
66	WITH WP(C)/2967/2020	INDRAJIT KOULI Versus THE STATE OF ASSAM AND 5 ORS.	MR B BURAGOHAIN MS. S E AHMED MR. D R GOGOI	MR. K N CHOUDHURY MR. S K GOSWAMI MS P SARMA SC, WATER RESOURCE
	WITH I.A.(Civil)/1313/2020 in WP(C)/2967/2020	SHANKAR KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. N BARMAN	
	WITH I.A.(Civil)/1426/2020 in WP(C)/2967/2020	IVY GOHAIN DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARMAN	SC, WATER RESOURCE MR. D R GOGOI
	WITH I.A.(Civil)/1510/2020 in WP(C)/2967/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus INDRAJIT KOULI AND 6 ORS.	MR N DUTTA MS. S HAZARIKA	
67	WITH WP(C)/2999/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE
68	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
ADMISSION				
69	WP(C)/32/2019 WITH OFFICE NOTE, FIXED	MRIDUL TALUKDAR AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
70	WP(C)/6636/2019 FIXED	MAHMODUL HASAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM
71	WP(C)/733/2020 FIXED	MALABIKA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	GA, ASSAM SC, REVENUE
72	WP(C)/2760/2020 FIXED	FORCE NO. 370633K HAVILDAR (NURSING ASSTT.) SUSHIL GOHAIN Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA ASSTT.S.G.I.
ORDERS				
73	WP(C)/770/2018 FIXED	HITESH DEV SARMA AND 5 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. T N SRINIVASAN	GA, ASSAM MR J CHUTIYA (R11,R12,R13,R14,R15) MR. S S ROY(R-6) MR. D NATH(ASGA, R- 1,3- 5) MS. S KEMPRAI (R11,R12,R13,R14,R15) MR. A THAKUR(R-2)

74	WITH WP(C)/6477/2011	PADMADHAR DAS Versus THE STATE OF ASSAM AND ORS	MR.B GOSWAMI MS.P BORAH	MR.K N CHOUDHURY SC, FINANCE & TAXATION MR.G BAISHYA MR.U K NAIR MS.R DEKA MR.A CHETRY MRS.S P NAIR MR.A HASSAN ADDL. AG,ASSAM
	WITH MC/326/2013 in WP(C)/6477/2011	MD. SHAKEEL SADULLAH and ANR. Versus PADMADHAR DAS and ORS.	MR.B GOSWAMI MS.P BORAH	SC, FINANCE & TAXATION MR.U K NAIR MR.A CHETRY MRS.S P NAIR
75	WITH WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and 17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/477/2016 in WP(C)/4148/2012	DR. MRINAL BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR.R DUBEYR-9, 12, 13, 14, 16 and 17 MS.A B KAYASTHA(R-9, 12, 13, 14, 16 & 17) MR.S DEY(R-9, 12, 13, 14, 16 & 17) SC, PERSONNEL DEPT. SC, AGRI. DEPARTMENT
76	WITH WP(C)/5295/2013	BISWAJIT KUMAR NATH and 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	MR. D SARMAH (R5) MR DEBA SARMAH (R6-9) MR D SAIKIA (R5-9) SC, AGRI. DEPARTMENT
77	WITH WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR.D K DAS MRH BETALA MRD DUARA	GA, ASSAM MR.G BAISHYAR-6 and 7 SC, WATER RESOURCE SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/1507/2020 in WP(C)/5005/2016	ALL ASSAM TRIBAL SANGHA AND ANR. Versus BHAGWAN PATOR AND 7 ORS.	MR N DUTTA MS. S HAZARIKA	
	WITH I.A.(Civil)/1517/2020 in WP(C)/5005/2016	BHAGWAN PATOR Versus THE STATE OF ASSAM AND 6 ORS	MR. D K DAS MR H BETALA	GA, ASSAM
78	WITH WP(C)/5026/2016 CAVT. NO. & 1024//2016	EQUALITY FORUM Versus THE STATE OF ASSAM AND 12 ORS	MS.A CHOUDHURY MR P BHARDWAJ MR.N BORAH MR.T N SRINIVASAN	GA, ASSAM MR.A K THAKUR MR.J AHMED MR.D K DAS(R - 5 , 6, 9 & 10) MR J PAYENG MS.S KALITA MR D DUARA R - 5 ,6, 9 and 10 MR H BETALA(R - 5, 6, 9 & 10) FOR CAVEATOR MR.T DOLEY SC, PERSONNEL DEPT.

79 **WITH**
WP(C)/5169/2016

GOBIN CH. DASTIDAR and 2 ORS.
Versus
THE STATE OF ASSAM AND 10 ORS

MR.M K CHOUDHURY
MR.N BARUAH
MR.A CHOUDHURY
MRP BHARDWAJ
MR.T N SRINIVASAN

GA, ASSAM
MR.A K THAKUR
MR.J AHMED(R- 5-11)
MR A HAQUE(R- 5-11)
MR.G Y KHANR-7,8,9and11
MS.D BORA(R- 5-11)
SC, PERSONNEL DEPT.

80 **WITH**
WP(C)/5715/2016

ANIL KUMAR JALAN and 3 ORS
Versus
THE STATE OF ASSAM AND 7 ORS

MR.M K CHOUDHURY
MS.A CHOUDHURY
MR.N BARUAH
MRP BHARDWAJ
MR.T N SRINIVASAN

GA, ASSAM(R1,3)
MR.D K DAS(R- 5&7)
MR.H K MAHANTA
MR.B GOGOI
MRH BETALAR- 5and7
SC, PERSONNEL DEPT.(R4)
MRD DUARA(R- 5&7)
SC, FINANCE(R2)

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,28th September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 10

[SPECIAL DIVISION BENCH

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CrI.A./186/2020	AKHIL GOGOI Versus THE NATIONAL INVESTIGATION AGENCY, NIA	MR. S BORTHAKUR MR. K GOGOI MR R SENSUA MR D BORAH	SC, NIA
ORDERS				
2	I.A.(CrI.)/883/2019 WITH LCR 6 FILES in CrI.A./400/2019 WITH CrI.A./400/2019	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MR. S K BHATTACHARYYA MR. B SINHA MS N BARMAN	PP, ASSAM
3	I.A.(CrI.)/893/2019 WITH LCR 6 FILES in CrI.A./405/2019 WITH CrI.A./405/2019	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MR. S K BHATTACHARYYA MR. B SINHA MS N BARMAN	MR. P MAHANTA MS. P SAHARIA MR P K KALITA PP, ASSAM
3	I.A.(CrI.)/893/2019 WITH LCR 6 FILES in CrI.A./405/2019 WITH CrI.A./405/2019	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
4	I.A.(CrI.)/102/2020 WITH OFFICE NOTE AND LCR 5 FILES, FIXED in CrI.A./29/2020 WITH CrI.A./29/2020	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
4	I.A.(CrI.)/102/2020 WITH OFFICE NOTE AND LCR 5 FILES, FIXED in CrI.A./29/2020 WITH CrI.A./29/2020	SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N MAHAJAN	PP, ASSAM
5	I.A.(CrI.)/172/2020 WITH OFFICE NOTE AND LCR 5 FILES in CrI.A./72/2020	SRI ARUN DEKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P K DAS MR R ALI MR A CHOUDHURY MR. B MAHAJAN	MR. N MAHAJAN PP, ASSAM
5	I.A.(CrI.)/172/2020 WITH OFFICE NOTE AND LCR 5 FILES in CrI.A./72/2020	SANKAR BAKTI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A GAFFAR MD E AHMED MS R RABHA	PP, ASSAM

WITH
CrI.A./72/2020

SANKAR BAKTI
Versus
THE STATE OF ASSAM AND ANR

MR. I CHOUDHURY
MR. A GAFFAR
MD E AHMED
MS R RABHA

PP, ASSAM

6 I.A.(CrI.)/230/2020
WITH OFFICE NOTE AND LCR 4
FILES
in CrI.A./109/2020

ABDUL MATIN
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
MR. A M AHMED
MR. A AHMED

PP, ASSAM

WITH
CrI.A./109/2020

ABDUL MATIN
Versus
THE STATE OF ASSAM AND ANR

MR H R A CHOUDHURY
MR. A M AHMED
MR. A AHMED

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1223/2019	RACHNA JAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R P SARMAH MR R DHAR MR N N UPADHYAYA MR. S P CHOUDHURY MR. B B KAKATI MR. A S DHILLON	GA, ASSAM MR. P J SAIKIA (R4) MR. I H SAIKIA MR. A K GUPTA (R4) MR. M R CHOUDHURY MR. P BORDOLOI (R4)
2	WP(C)/6001/2019	THE ASSAM STATE SCHEDULED CASTE THRIFT AND CREDIT CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR B C MUCHAHARY	SC, CO OP
FOR HEARING U/O XLI RULE II C.P.C.				
3	RSA/160/2019	SRI KAMAL CHANDRA BORAH Versus SMTI KANMAI BORAH AND ANR	MR. R C SAIKIA MS. R GOHAIN MS. R GOHAIN MS. R GOHAIN	MR K M TALUKDAR MR. M KHATANAR
4	RSA/177/2019	SHRI FATIK BORA Versus SRI GOGON BORA and 5 ORS	MR.G RAHUL MR. D M NATH	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. K LR YANTHAN
ORDERS				
5	WP(C)/4348/2016 CAVT. NO. 849/2016	MOHAN SENAPATI and 9 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.M ISLAM MR.A M BAZARBARUAH	SC, TAC GA, ASSAM MR.P N GOSWAMI(R-8) MR.I KALITA(R-8) FOR CAVEATOR
6	WP(C)/2435/2017	BULU SAIKIA Versus THE STATE OF ASSAM and 14 ORS.	MR.U K BARMAN MR.N AHMED MR.H ALI MR.M MALAKAR	MR.J PATOWARYR-7 MR.S S ROY(GA, Assam) MR.N BORAH(R - 8 to 15) MR.H MAZUMDER(R-7)
7	WP(C)/7308/2018	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	GA, ASSAM
8	WP(C)/3272/2020	ABHIJIT BAKSHI Versus STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.				
1	RSA/28/2020	MOZIBAR RAHMAN AND 15 ORS. Versus BATALU SK @ SAMAD ALI AND 8 ORS.	MR. P CHAKRABORTY MR P KALITA MRS S GOSWAMI	
2	RSA/33/2020	SMTI NANDITA GOALA Versus THE LEGAL HEIRS OF LATE GITA RANI SAHA AND 4 ORS.	MR H K BAISHYA MR. B CHAKRAVARTY MS THUYEKHRULU MS. G SHARMA	
3	RSA/53/2020	MD. ABDUL MOTLEB Versus KOKILA GIRLS M.E. MADRASSA AND 6 ORS	MR G P BHOWMIK MR. A ALAMGEER MRS. M HORE MR. A ALAM	
	WITH I.A.(Civil)/729/2020 in RSA/53/2020	MD. ABDUL MOTLEB Versus KOKILA GIRLS M.E. MADRASSA AND 6 ORS	MR G P BHOWMIK MR. A ALAMGEER MRS. M HORE MR. A ALAM	
ORDERS				
4	RSA/110/2008 WITH LCR	BHOGRAM GOHAIN Versus NEE KANTA BORGHAIN	MR.G N SAHEWALLA MR.MD ASLAM MS.M JAIN	
5	LA.App./56/2014	NORTH EAST FRONTIER RAILWAY Versus SATYA RAM DAS and 2 ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH MR B SARMA MR.K R PATHAK MR.M R PATHAK MR.L R BORAH
6	WITH LA.App./19/2010	NORTH EAST FRONTIER RAILWAY, Versus JAGADISH CH. DAS and ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY	MR. N C DAS MR.A DAS MR.R K BHARALI MS. M DEVI MR. B SARMA MR. A DAS MS M BORAH MRS.M D CHOUDHURY
7	WITH LA.App./2/2013	NORTH EAST FRONTIER RAILWAY, Versus SWARNALATA KALITA and ANR,	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K KALITA MR.M R PATHAK

8	WITH LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus BINOD CHANDRA KUMAR and ANR,	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	MR. N C DAS MR. B SARMA MS. M DEVI MR. A DAS MS M BORAH
9	WITH LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus BEHI RAM KUMAR	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.U CHAKRABORTY MS.D HALOI SC, NF RLY	
10	RSA/145/2016	SRI DINESH KEJRIWAL and 4 ORS Versus SRI ANIL KEJRIWAL and 9 ORS	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.D BARUAHR- 1-4 MS.B DAS(R- 1-4) MS.N UPADHYAY(R- 1-4)
11	I.A.(Civil)/448/2016 in RSA/269282/2016	PHILIP DAIMARY and ANR Versus SMTI KIRAN DAS and 3 ORS,	MR.J K PARAJULI MR.P DEKA MRS.N S PARAJULI MR.D M NATH	MR.K SARMA(R- 1&4) MR.D DASR- 1and4 MS.K M SARMA(R- 1&4) MR.R RAHMAN(R- 1&4)
	WITH RSA/269282/2016 (Filing Number)	SRI PHILIP DAIMARY and ANR Versus SMTI KIRAN DAS and 3 ORS		
12	I.A.(Civil)/2051/2017 in LA.App./277974/2016	UNION OF INDIA. Versus SRI JATIN CHANDRA KALITA and 3 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.M ACHARYYA MS.U CHAKRABORTY SC, NF RLY	
	WITH LA.App./277974/2016 (Filing Number)	UNION OF INDIA Versus SRI JATIN CHANDRA KALITA and 3 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	
13	WITH LA.App./277913/2016 (Filing Number)	UNION OF INDIA Versus SRI BASANTA DAS @ HIRA and 3 ORS	MS.D DEKA MS.M CHATTERJEE MRS.U CHAKRABORTY MR.U BHUYAN	
	WITH I.A.(Civil)/2043/2017	UNION OF INDIA. Versus SRI BASANTA DAS @ HIRA and 3 ORS.	MS. M CHATTERJEE MS. N R RABHA MS. U CHAKRABORTY SC, NF RLY MS. M ACHARYYA	MRS. M D CHOUDHURY (R 1-3)
14	WITH LA.App./279820/2016 (Filing Number)	UNION OF INDIA Versus SRI DHARYYA DAS and 2 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY MR.J P SARMA MR H HOQUE	MR.R C PAUL MS.S ROY
	WITH I.A.(Civil)/2049/2017	UNION OF INDIA. Versus SRI DHARYYA DAS and 2 ORS.	MS.M CHATTERJEE MS.N R RABHA MS.U CHAKRABORTY SC, NF RLY MS.M ACHARYYA	
15	WITH LA.App./286755/2016 (Filing Number)	UNION OF INDIA Versus SRI BASANTA DAS @ HIRA and ANR	MS.M CHATTERJEE MRS.U CHAKRABORTY	
	WITH I.A.(Civil)/2100/2017	UNION OF INDIA Versus BASANTA DAS @ HIRA and ANR,	MS.M CHATTERJEE MRS.U CHAKRABORTY MS.M ACHARYYA SC, NF RLY	MS. R K SAINI MRS. M D CHOUDHURY
16	RSA/84/2018	MD. ABDUL MAZID Versus MUSSTT JARJINA RAHMAN and ANR	MR.M K SHARMA MR. C GOSWAMI	MR I AHMED (R1, R2) MR. K K DEY (R1, R2) MR V K BAROOAH (R1, R2)

17	RSA/288/2018	MD ABDUL MATIN LASKAR AND 23 ORS Versus ON THE DEATH OF LATE MONIR ALI LASKAR HIS LEGAL HEIRS MUSTT MORIOM BIBI LASKAR AND 12 ORS	MR. D CHAKRABARTY MR. A BHATTACHARYYA	
18	RSA/335/2018	AFTABUDDIN LASKAR @ AFTABUDDIN AND ANR Versus FOIZUR RAHMAN LASKAR AND 4 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR. S K GHOSH (R1,R3) MS F AHMED (R1,R3)
19	I.A.(Civil)/3752/2018 in RSA/291/2018	DIN ISLAM KHAN and 12 ORS Versus ABDUL BILAL MIA and 2 ORS	MR.N S LASKAR MS. R CHOUDHURY MS.A BEGUM	GA, ASSAM GA, ASSAM MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH
	WITH RSA/291/2018	DIN ISLAM KHAN and 12 ORS Versus ABDUL BILAL MIA and 2 ORS	MR.N S LASKAR MS.R CHOUDHURY MS.A BEGUM	GA, ASSAM
20	I.A.(Civil)/4377/2018 in RSA/15697/2018	INDIAN COUNCIL FOR CHILD WELFARE AND 2 ORS Versus MISS MELINA BEGUM	MS M HAZARIKA MS KEWI MS. Y. LONGKUMAR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI
	WITH RSA/15697/2018 (Filing Number)	INDIAN COUNCIL FOR CHILD WELFARE AND 2 ORS Versus MISS MELINA BEGUM		
21	RSA/159/2019	MD. ANWAR HUSSAIN KHAN Versus MD. ALI AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. N DHAR MR. T U LASKAR MS. U BARUAH
22	RSA/246/2019	SRI HARAMOHAN NATH AND 4 ORS. Versus MD. KHAIRUL ZAMAN AND 10 ORS	MS P BARUAH MR. D C C PHUKAN	MR. A K PURKAYASTHA MR. S K DAS
23	I.A.(Civil)/310/2019 in FAO/64/2018	SMTI. AIKAN SAIKIA Versus SMTI. AJANTA DAS AND 3 ORS	MR D K MISHRA MR. R C SAIKIA MS. K SAIKIA MS. R GOHAIN	
	WITH FAO/64/2018	SMT AIKAN SAIKIA Versus SMT AJANTA DAS AND 3 ORS	MR B D DAS MR. R C SAIKIA MR. B DEKA MS. K SAIKIA MS. R GOHAIN	
24	I.A.(Civil)/1846/2019 IN LA.APP. 36/2018(D/O), WITH LCR in LA.App./36/2018 WITH I.A.(Civil)/1847/2019	UNION OF INDIA Versus ON THE DEATH OF BANESWAR DAS HIS LEGAL HEIR MANJU DAS AND 5 ORS	MR. B SARMAH	MR. M DAS MR. B D DEKA MR. B D DEKA
	WITH I.A.(Civil)/1848/2019	UNION OF INDIA Versus ON THE DEATH OF BANESWAR DAS HIS LEGAL HEIR MANJU DAS AND 5 ORS	MR. B SARMAH	MR. M DAS MR. B D DEKA
25	I.A.(Civil)/2920/2019 in RSA/117/2016 WITH RSA/117/2016	BABUL HUSSAIN AND 10 ORS Versus LEGAL HEIRS OF AMATULLAH SK. HIS LEGAL HEIRS ABUL HUSSAIN AND 6 ORS	MS. M KALITA MR. G BHOWMIK	MR. S NATH
	WITH RSA/117/2016	LEGAL HEIRS OF AMATULLAH SK MD ABUL HUSSAIN and 6 ORS Versus MD BABUL HUSSAIN and 10 ORS	MR H R A CHOUDHURY (P3) MR.S NATH MS. R CHOUDHURY (P3) MR.S N DEV NATH	MRG P BHOWMIKR- 1-11 MS.M KALITA(R- 1-11)

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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|----|---------------|------------|----|------------|
| 1) | MR. M SARMA | 04-09-2020 | To | 30-09-2020 |
| 2) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,28th September 2020]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./1509/2020 FIXED	DULAL DAS Versus THE STATE OF ASSAM	MR. D BORA MR A GOGOI MR. P P MEDHI	PP, ASSAM
2	Bail Appln./1662/2020 FIXED	PRANJAL RAY Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. S K ROY	PP, ASSAM
<u>BAIL HEARING</u>				
3	AB/713/2020 FIXED	MD. SHAMIM AHMED AND ANR. Versus THE STATE OF ASSAM	MD. A J ATIA MS A H ATIA	PP, ASSAM
4	AB/882/2020 FIXED	UMA SONOWAL Versus THE STATE OF ASSAM	MR. M K DAS	PP, ASSAM
5	AB/1155/2020 FIXED	SADER ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
6	AB/1391/2020 FIXED	ANKUR DUTTA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. R BARTHAKUR	MR D K DEY PP, ASSAM
7	AB/1439/2020 FIXED	ROMJAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM
8	AB/1694/2020 FIXED	ABDUL SALAM AND AND 2 ORS Versus THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
9	AB/1701/2020 FIXED	AKHIL GOGOI Versus THE STATE OF ASSAM	MS P BORAH MR. S BORTHAKUR	PP, ASSAM
10	AB/1872/2020 FIXED	NARAYAN SARKAR Versus THE STATE OF ASSAM	MR. P K DAS MS. M BARUAH	PP, ASSAM
11	AB/2001/2020 FIXED	TIGER LIMBU Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM
12	AB/2179/2020 FIXED	SAMSU HOQUE AND 7 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM

13	AB/2226/2020 FIXED	ANTAZ ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
14	AB/2229/2020 FIXED	MD. SUHAIL AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
15	AB/2239/2020 FIXED	BISWAJIT BAIDYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. N MAHAJAN	PP, ASSAM
16	AB/2431/2020 (PDF COPY), FIXED	SAFIR ALI @ SWARIF UDDIN Versus THE STATE OF ASSAM	MR. N ZAMAN MR. A GANGULY MR T CHHETRI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 14

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./51/2020 WITH LCR 5 FILES, FIXED	FAKHAR UDDIN LASKAR Versus ENFORCEMENT DIRECTORATE	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, ED
WITH				
2	Crl.Rev.P./77/2020	DIRECTORATE OF ENFORCEMENT Versus PRASANTA BORGHAIN AND ANR	MRS. A GAYAN SC, ED	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY
3	Crl.Rev.P./173/2020 FIXED	DITRING WARJRI Versus THE UNION OF INDIA	MR M BEZBARUAH MR. A LAL MR A BRAHMA MS M BAISHYA	SC, CUSTOMS
4	Crl.Pet./331/2020 FIXED	MAJIBAR RAHMAN AND 4 ORS. Versus NURTAZ BEGUM	MR F K R AHMED MR J UDDIN	
5	Crl.Pet./365/2020 FIXED	SIDDHARTHA BORGHAIN AND ANR. Versus THE STATE OF ASSAM	MS A SAIKIA MS A SAIKIA MR. M BISWAS MS M DAS	PP, ASSAM
6	Crl.Pet./377/2020 FIXED	NOMITA BORUAH @ NANDINI AND ANR. Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
7	AB/2456/2020	NURNEHAR BEGUM @ NUR NEHAR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
ADMISSION				
8	Crl.Pet./485/2018 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND ANR.	MD. S HUDA MR. N HOQUE MD. ARIF	MR H GUPTA (R2,R3) PP, ASSAM
BAIL HEARING (BA)				
9	Bail Appln./1391/2020 WITH SCANNED COPY OF CD, FIXED	MD. MOHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. I HUSSAIN MR. M RAHMAN	PP, ASSAM
10	Bail Appln./1556/2020 FIXED	ABDUL WAHAB AKAND @ WAHAB Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
11	Bail Appln./1703/2020 FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM

12	Bail Appln./1762/2020 FIXED	SUSHIL DAS @ MAINA DAS Versus STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
13	Bail Appln./1819/2020 FIXED	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MR S JAFRI	PP, ASSAM
BAIL HEARING				
14	AB/1720/2020 FIXED	PRANAB KUMAR GHOSH Versus THE STATE OF ASSAM	MR R BORAH MR. S MITRA	PP, ASSAM
15	AB/1981/2020 FIXED	DIGANTA BORDOLOI Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
16	AB/2017/2020 FIXED	FAKRUL ISLAM @ FAKHRUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR B SINHA MR. M HUSSAIN	PP, ASSAM
17	AB/2027/2020 FIXED	SAHADAT ALI @ SADDAM Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
18	AB/2064/2020 FIXED	NAYAN MEDHI AND 2 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
19	AB/2071/2020 FIXED	AZAHAR ALI Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
20	AB/2098/2020 FIXED	AMZAD ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
21	AB/2099/2020 FIXED	PROBIN CHETIA Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
22	AB/2117/2020 FIXED	RAJIB UDDIN AHMED @ MD. RAJIB UDDIN AHMED Versus THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR. M. RAHMAN, MR H BARUAH	MR. J BHARALI PP, ASSAM
23	AB/2126/2020 FIXED	MINARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
24	AB/2154/2020 FIXED	KALICHARAN DAS Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. M BASUMATARY	PP, ASSAM
25	AB/2171/2020 FIXED	REZZAK ALI AKAND Versus THE STATE OF ASSAM	MR. J AHMED MR. P A AHMED MR S U AHMED	PP, ASSAM
26	AB/2172/2020 FIXED	DIPAK KUMAR THAKUR Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
27	AB/2182/2020 FIXED	PRASANTA KUMAR DUTTA Versus THE STATE OF ASSAM	MR. S. DEY MR. U K BARMAN MR. N GOSWAMI MR H ALI MR P DEKA	PP, ASSAM
28	AB/2259/2020 FIXED	MOINUL HAQUE AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
29	AB/2276/2020 FIXED	MIR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR S CHOUDHURY	PP, ASSAM
30	AB/2369/2020 FIXED	RUHAL AHMED @ RUYEL AHMED AND 5 ORS. Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM

31 AB/2433/2020
(PDF COPY), FIXED

DHANADA DEKA AND 3 ORS.
Versus
THE STATE OF ASSAM

MR. S R RABHA
MR. R BAISHYA

PP, ASSAM

ORDERS

32 Crl.Pet./438/2020
FIXED

DR. MD. LOKMAN ALI
Versus
THE STATE OF ASSAM AND ANR.

MR A R BHUYAN
MR. M A I HUSSAIN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2821/2015	ASSAM SHISHU ARU MATRI MANGAL SANTHA Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR	GA, ASSAMR1,2,3 and5 SC, GMC(R4)
2	WP(C)/2429/2018	DIPAK MAJUMDAR AND 14 ORS. Versus THE STATE OF ASSAM AND 18 ORS.	MR. M U MAHMUD MR. R AHMED MR. M ALI MS. C KALITA MR S ISLAM	DR. B AHMED SC, CO OP MR. M KHATANIAR (SC, BTC) MR. A L MANDAL (R- 8 to 19)
3	WP(C)/2867/2018	SUGAM PARIVAHAN PVT. LTD. Versus UNION OF INDIA AND 4 ORS.	MR. S SAIKIA MISS. M DAS MR. S K AGARWAL	SC, CENTRAL EXCISE CUSTOMS
4	WP(C)/4710/2018	SRI TANU ROY Versus PUNJAB NATIONAL BANK AND ANR.	MD. A MATLIB MR. R DHAR	MR. A GANGULY SC, PNB
5	WP(C)/7411/2019	ASHIT CHANDRA DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM SC, FOREST
6	WP(C)/7617/2019 FIXED	HEMANTA MORAN Versus THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, RAILWAY SC, FOREST
7	WP(C)/2222/2020	RUBI BORAH Versus THE LIFE INSURANCE CORP OF INDIA AND 3 ORS	MR. S BANIK MR A V SINGH MR P R BORA MS. M K BROWN MR W R MEDHI	MR. S P CHOUDHURY
8	WP(C)/2790/2020 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. T K BHUYAN MR. J DEKA MR S K DEKA MR. A GAUTAM	SC, HEALTH
9	WP(C)/2997/2020	M/S. MAHANTA KRISHNA JV. Versus THE UNION OF INDIA AND 4 ORS.	MR B CHOUDHURY MR. P N GOSWAMI MR. K P PATHAK	MR. B K DAS MR. A GOYAL MR. A CHOUDHURY SC, NF RLY
10	WP(C)/3015/2020	NORTH EAST PROGRESSIVE PIG FARMERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 2 ORS.	MS. S SARMA MS. N M DEKA	GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.

11 WP(C)/3144/2020

OM DUTT SHARMA
Versus
UNION OF INDIA AND 4 ORS.

MR. B PATHAK
MR. R THADANI
MR. V KUMAR

ASSTT.S.G.I.

12 WP(C)/3225/2020
FIXED

PRASENJIT DEY
Versus
THE STATE OF ASSAM AND 4 ORS.

MR. A K DUTTA
MR H BORAH
MR. S SUTRADHAR

SC, PNRD

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CIVIL AND CRIMINAL]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
1	Bail Appln./1815/2020 FIXED	PABLOO PRATIM NATH @ PAPU Versus THE STATE OF ASSAM	MR G CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
2	AB/813/2020 FIXED	GOUTAM DAS AND ANR. Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. R BARTHAKUR	PP, ASSAM
3	WITH AB/771/2020	BHASKAR DARPHANY AND ANR. Versus THE STATE OF ASSAM	MR. D GOGOI MR. D K BAIDYA MR. R BARTHAKUR	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
4	AB/1942/2020 FIXED	SADDAM ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
5	AB/1969/2020 FIXED	MD. SOMAR ALI AHMED @ SOMAR ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
6	AB/2015/2020 FIXED	SHORIFUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. T MOHAMMAD	PP, ASSAM
7	AB/2104/2020 FIXED	HOYBAR RAHMAN Versus THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
8	AB/2112/2020 WITH OFFICE NOTE, FIXED	RISHIRAJ KAUNDINYA Versus THE STATE OF ASSAM	MR D C K HAZARIKA MS J KALITA	MR. J BHARALI PP, ASSAM
9	AB/2138/2020 FIXED	PRANJAL SARMA AND 2 ORS. Versus THE STATE OF ASSAM	MR. R K TALUKDAR MR. R BORO	PP, ASSAM
10	AB/2184/2020 AB 2180/2020(D/O), FIXED	MOON AHMED AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
11	AB/2204/2020 FIXED	BALEN CHANDRA BORO Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS	PP, ASSAM
12	AB/2272/2020 FIXED	MD. KAMAL KHAN @ BABU Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM

13	AB/2285/2020 FIXED	ROFIZ UDDIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
14	AB/2289/2020 FIXED	PANKAJ KR. SARMA Versus THE STATE OF ASSAM	MR. R SHARMA MS P PHUKAN	PP, ASSAM
15	AB/2290/2020 FIXED	ABDUS SATTAR AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	MR F HAQUE MR. A A MONDAL PP, ASSAM
16	AB/2297/2020 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
17	AB/2327/2020 FIXED	ROBIN SHARMA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR	PP, ASSAM
18	AB/2328/2020 FIXED	JOSIM UDDIN AND 7 ORS. Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
ORDERS				
19	CRP(I/O)/43/2016	MAHESWAR SARMAH and ANR Versus HEMEN SARMAH	MRS.J GOGOI MR.U BHATTACHARYA	
	WITH I.A.(Civil)/1960/2016 in CRP(I/O)/43/2016	MAHESWAR SARMAH and ANR Versus HEMEN SARMAH	MR.D C C PHUKAN	
	WITH I.A.(Civil)/3699/2019 in CRP(I/O)/43/2016	MAHESWAR SARMAH and ANR Versus HEMEN SARMAH	MS. J GOGOI	
20	CRP/161/2016 WITH LCR	BHUPENDRA NATH BORA Versus KAMAL CHANDRA HAZARIKA and 10 ORS	MR. R GOSWAMI MS. A CHOUDHURY MS. S SAIKIA MS. A BARMAN MR. C GOSWAMI	MR. K BHATTACHARJEE (R-3-9) MS. P BHATTACHARYA R--9 MR. P BORGOHAIN (R-3-9)
21	CRP(I/O)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR.S SARMA MS.J BORTHAKUR	
	WITH I.A.(Civil)/3654/2018 in CRP(I/O)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR S SARMA	
	WITH I.A.(Civil)/3655/2018 in CRP(I/O)/110/2017	RATHIN BORTHAKUR Versus JATIN BORTHAKUR	MR S SARMA	
22	I.A.(Civil)/3014/2017 CRP(I/O) 86/2015(D/O)	JOYPRAKASH PRASAD Versus MRS. SILME D. ARENG	MR.M K BORO	
23	I.A.(Civil)/3757/2017 in CRP/71/2012	PROMOD CHANDRA SAIKIA Versus ON THE DEATH OF MAHESWAR SAIKIA HIS LEGAL HEIR- SMTI. SUSHILA SAIKIA and ORS	MR.S KALITA MR.A C KALITA	MS.P BHATTACHARYA
	WITH CRP/71/2012	PROMOD CHANDRA SAIKIA Versus MAHESWAR SAIKIA AND ORS	MR.S KALITA MR.T BARUAH MR.R TALUKDAR MR.A BARUAH MS.R GOGOI MR.A C KALITA MS.P BARUA	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA

WITH
I.A.(Civil)/3758/2017
in CRP/71/2012

PROMOD CHANDRA SAIKIA
Versus
ON THE DEATH OF MAHESWAR SAIKIA
HIS LEGAL HEIR- SMTI. SUSHILA SAIKIA
and ORS

MR.S KALITA
MR.A C KALITA

MS.P BHATTACHARYA

WITH
I.A.(Civil)/3759/2017
in CRP/71/2012

PROMOD CHANDRA SAIKIA
Versus
ON THE DEATH OF MAHESWAR SAIKIA
HIS LEGAL HEIR- SMTI. SUSHILA SAIKIA
and ORS

MR.S KALITA
MR.A C KALITA

MS.P BHATTACHARYA

24 CRP/19/2018

MOOL CHAND KUCHERIA AND 2 ORS
Versus

MR S SANCHETI
MR. A SANCHETI
MR. R C SANCHATI

25 CRP(I/O)/124/2018

M/S BONGAIGAON STORES AND ANR
KARIMON NESSA AND 8 ORS
Versus
BASIRAN NESSA AND 10 ORS

MR. B J MUKHERJEE
MR. S BISWAS

MR. S K SAHARIAH (R2, 6
AND 9)
MS. R CHOUDHURY
MR. C SHARMA (R2, 6 AND
9)
MS. S S ZIA

26 CRP(I/O)/230/2018

SITA DEVI AGARWALA AND ANR.
Versus
GOBINDA PRASAD AGARWALA AND 12
ORS.

MR H DAS
MR G JALAN
MS. P SAIKIA
MR. B J MUKHERJEE
MR. S S SARMA

MS M JALAN (R1, R2)
MR. D K JAIN (R1, R2)
MR. S K PAUL (R1, R2)

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LEAVE NOTE OF ADVOCATES FOR 28/09/2020

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1)	MR. M SARMA	04-09-2020	To	30-09-2020
2)	MR. A CHAMUAH	24-08-2020	To	30-09-2020